



INTELLECTUAL
PROPERTY **INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



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☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078. Fax no. 28032381

Name of Hearing Officer

:

SHRI. G.L VERMA
(DEPUTY REGISTRAR)

Date: 28/06/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1340376	713178	M/S. KISHORE OVERSEAS PRIVATE LIMITED. V/S. KISHORE ZARDA FACTORY PRIVATE LIMITED.	M/S. KISHORE OVERSEAS PRIVATE LIMITED. V/S. M/S. THE CALCUTTA TRADE MARK CO. {Hearing on notice u/s 57(4)}



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Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 05/06/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	808960	128426	M/S. SACHDEVA & SONS RICE MILLS LTD. V/S. M/S. BHARAT TRADING CO.	M/S. ARORA REGISTRATION SERVICE.(PB) V/S. M/S. DELHI REGISTRATION SERVICE (DELHI).
2	746487	178825	M/S. LEAN AUTO PRODUCTS. V/S. M/S. J.M.P MANUFACTURING CO.	M/S. MAHTTA & CO. PB. V/S. M/S. S.HANDA & CO.
3	855798	155722	M/S. VIDEOTEX INTL PVT LTD. V/S. M/S. SKYWORKS SOLUTION INC.	M/S. MAHTTA & CO. (PB) V/S. M/S. LALL & SETHI. (DELHI)
4	593324	T-4514/97253	M/S. AZAD BOOK CENTRE V/S. M/S. AMRIT BANASPATI CO. LTD.	M/S. MAHTTA & CO. (PB) V/S. M/S. AMARJIT & ASSOCIATES. (DELHI).
5	757587	DEL-T-5017/105954	M/S. BALDEV RAJ MALHOTRA WEAVING FACTORY. V/S. M/S. CLASSIC FASHION WEARS.	M/S. ARORA REGISTRATION SERVICE.(PB) V/S. SHRI P.K. ARORA . (ADV)(AGRA)
6	807054	169138	M/S. KAMLA KANT & CO V/S. M/S. MOTHER DIARY FRUIT & VEGETABLE PVT LTD.	M/S. APEX CO. V/S. M/S. ANAND & ANAND
7	863619	162748	M/S. VALLABH YARNS PVT LTD. V/S. M/S.METROPOLITAN TRADING	M/S. MAHTTA & CO. V/S M/S. WORLDWIDE RGN SERVICE
8	547162	DEL-T-1850/55779	M/S. MAHVIR SPINNING MILLS LTD.	M/S. KULDIP & ASSOCIATES. V/S.

			V/S. M/S. JAYANA YARN TRADERS.	M/S. RECTOR COMPANY.
9	724707	137979	M/S. SHILPA METAL INDUSTRIES. V/S. M/S. BANSAL STEELS.	MAHTTA & CO V/S. M/S. ARORA REGISTRATION SERVICE. (PUNJAB).



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Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 07/06/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	852014	155013	M/S. K.R. INDUSTRIES. V/S. M/S. RAMDEV EXPORT.	M/S. MAHTTA & CO. (PB) V/S. M/S. RAMDEV EXPORTS (AHMEDABAD.)
2	996178	133703	M/S. AUCHAN S.A. V/S. M/S. BETT SISTEMI S.R.L.	M/S. RAJINDER NARAIN CO. V/S D.P. AHUJA & CO. (hearing on publication of mark)
3	547782	DEL-T- 1491/54651	M/S. AVON CYCLES LTD. V/S. M/S. OSHO INTL FOUNDATION.	M/S. MADAMSER & CO. V/S. M/S. LAW OFFICE OF RAMNI TANEJA.
4	714534	164683	M/S. JUMBO INTL. V/S. M/S. MANGAT RAM BHAGWAT SARUP.	M/S. MANGLA REGISTRATION SERVICE. V/S. M/S. DELHI REGISTRAITION SERVICE.



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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 25/06/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	364490	DEL-3884	M/S. SURAT ELECTRIC INDUSTRIES (INDIA).	M/S. PARAMOUNT TRADE MARKS CO. V/S. M/S. D.P. AHUJA & CO. CALCUTTA. (AGENT OF OPPONENT) {Hearing on notice u/s 57(4)}



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 11/06/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	838913	182008	M/S. MEGA MARKETING CO PVT LTD. V/S M/S. PHILIPS BRAKE RUBBER CO.	M/S. UNIQUE REGISTRATION SERVICE. V/S. M/S. DELHI REGISTRATION SERIVCE.
2	555046	DEL-T- 2006/56343	M/S. CITRO INTL BEVERAGE CO. V/S. M/S. HUGO BROSS AG.	M/S. VIDHANI TRADE MARKS CO. V/S. M/s.LALL & SETHI.
3	855759	163871	M/S. POLY MEDICURE LTD. V/S. M/S. EASTERN MEDIKIT LTD.	M/S. VATS ASSOCIATES. V/S. M/S. MADAMSER & CO.
4	533058	DEL-T- 13/50032	M/S. S.B. BROTHERS. V/S. M/S. SILKO SILK MILLS.	M/S. ARORA REGISTRATION SERVICE.(PB) V/S. M/S. R.K. DEWAN & CO. (MUMBAI).